generally in favour of the recommendations of the Press Commission?

DR. B. V. KESKAR: I would require notice

SHRI KANHAIYALAL D. VAIDYA: Will the hon. Minister, circulate the views expressed by the State Governments on the Report of the Press Commission to the Members of this House?

MR. CHAIRMAN: They are confidential.

Dr. B. V. KESKAR: Yes, Sir. I said that they were confidential.

SHRI B. C. GHOSE: Since they have received all the recommendations of the State Governments when are they finalising them and bringing forward legislation?

DR. B. V. KESKAR: I propose to lay a statement on the Table of the House tomorrow giving the position as it is today.

SHRI B. GUPTA: May I know if the Government is aware that certain owners of the Press in various Slates are trying to impress upon the State Government that they should oppose the recommendations of the Press Commission?

(No reply.)

# ASSETS OF INDIANS IN SOUTH EAST ASIAN COUNTRIES

\*404. SHRIMATI VIOLET ALVA: Will the PRIME MINISTER be pleased to state whether Government have any information of the assets of the Indian nationals in the countries of South East Asia?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): No.

SHRIMATI VIOLET ALVA: Has the Government of India any agreement with any of these foreign countries to protect the assets of Indian nationals in the event of nationalisation in those countries?

SHRI ANIL K. CHANDA: Burma has adopted nationalisation of certain properties and compensation is being paid when such properties are being acquired.

SHRI B. C. GHOSE: What is m<sub>e</sub>ant by Indian nationals? Indians holding properties or people of Indian origin holding properties?

SHRI ANIL K. CHANDA: Indians having Indian nationality.

## AUDITED EXPENDITURE OF STATES FOR FIRST THREE YEARS OF THE PLAN

\*405. DR. R. P. DUBE: Will the Minister for PLANNING be pleased to state t'e names of the States which have not submitted the audited figures of their total planning expenditure during each of the first three years of the first Five Year Plan?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA): The accounts figures of expenditure under the Plan during 1951-52 and 1952-53 and the revised estimates for 1953-51 have been received from all the States and published in the Progress Report 1953-54. The actual expenditure figures for 1953-54 will be published in the next Progress Report.

SHRI B. C. GHOSE: For 1953-54, have all the figures been received from the States?

SHRI S. N. MISHRA: Actuals, you mean?

SHRI B. C. GHOSE: What was the reply, if the actuals were not received?

SHRI S. N. MISHRA: Actuals for 1951-52 and 1952-53 and revised estimates for 1953-54 have been received.

SHRI B. C. GHOSE: Can the hon. Minister indicate as to when they get the actuals for any particular year?

SHRI S. N. MISHRA: I think at the time of the presentation of the next Budget we would be able to give the actuals.

SHRI B. C. GHOSE: Do I understand that until a full year elapses the Central Government has no information as to the actual progress of the Plan for a particular vear?

SHRI S. N. MISHRA: There is always a time lag between the closing of the accounts and the expenditure and that time lag has to be taken into account.

SHRI B. C. GHOSE: For example, in respect of expenses incurred up to March 1954, you do not get the figures until March 1955. Is that the position?

SHRI S. N. MISHRA: Yes; the position approximates to that at the present moment.

SHRI B. GUPTA: With regard to expenditure on relief and rehabilitation, is it a fact that at least in West Bengal certain very serious discrepancies have been discovered in the accounting under the Plaa?

SHRI 9. N. MISHRA: What kind of discrepancies? Unless I get a specific question, I cannot reply.

SHRI B. GUPTA: I will give some idea, because the confidential report is not with me. It is like this. The expenditure shown by the various branches of the Rehabilitation Department do not tally with each other and this has been the subject-matter of comment in ihe Cablpet Sub-Committee or whatever that was. A committee was formed for this. I want to know whether he is aware of that.

MR. CHAIRMAN: How do you know all that?

SHRI S. N. MISHRA: Are you referring to Audit Report's objections?

MR. CHAIRMAN: No; Cabinet Sub-Committee's Report. That will do. The question hour is over.

12 Noon

### WRITTEN ANSWERS TO QUESTIONS

### AUCTIONING OF INDIAN TEA

\*383. SHRI J. V. K. VALLABHA-RAO: Will the Minister for

COMMERCE AND INDUSTRY be pleased to state the quantity of Indian tea auctioned every year in India and in the United Kingdom from 1947 onwards?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): A statement is laid on the Table of the House. [See Appendix VIII, Annexure No. 97.]

#### PROPOSAL TO INCREASE CAPACITY OF PENI-CILLIN FACTORY AT PIMPRI

\*391. SHRIMATI PARVATHI KRISH-NAN: Will the Minister for PRODUCTION be pleased to state:

- (a) Whether Government propose to increase the capacity of the Penicillin Factory at Pimpri in order to include the manufacture of streptomy cin, sulpha drugs, synthetic antimalarials and vitamins in the light of the recommendations of the Pharmaceutical Enquiry Committee; and
- (b) if so, the steps, if any, taken so far towards that end?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) and (b). The recommendations made by the Pharmaceutical Enquiry Committee for the manufacture of streptomycin, sulpha drugs, synthetic antimalarials and vita-' mins at the Penicillin Factory are under the consideration of the Government at present.

#### SETTING UP OF MICANITE FACTORIES

\*392. SHRI N. PRASADARAO: Will the Minister for PRODUCTION be pleased to state whether Government propose to set up Micanite factories in the Mica Mining areas in Nellore District in Andhra and Hazaribagh District in Bihar?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): No, Sir. Micanite is however manufactured in the country on a small scale in the private sector and Government have also approved schemes put forward by private enterprise for its manufacture on a larger scale.